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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/194,195,196/CAA/2017  
NAME OF THE TRANSFEROR 1 : GEOGIT FINANCIAL MANAGEMENT SRV P LTD  
NAME OF THE TRANSFEROR 2 : GEOGIT FINANCIAL DISTRIBUTION SERVICES  
NAME OF THE TRANSFEREE : GEOGIT INVESTMENT SERVICES LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Advocate Sukumar Nainan Oommen

Advocate Sherry Samuel Oommen

Advocate Rahul Ipe **ORDER** *Hasad*

Counsel for petitioner present. No representation on behalf of the Official Liquidator, Kerala. Counsel for petitioner stated that as per the directions passed by this Bench on 15.11.2017, notice alongwith the synopsis and copy of petition was sent to the Official Liquidator, Kerala, on 27.11.2017 for their appearance and for making submissions. Counsel for petitioner is once again directed to send notice to the Official Liquidator, Kerala, to make submissions on the next date of hearing and file proof of delivery of notice by way of an affidavit on the next date of hearing. Put up on 21.12.2017.

*-sd-*  
S Vijayaraghavan  
Member (Technical)

*-sd-*  
K Anantha Padmanabha Swamy  
Member (Judicial)